

F. No.A.11013/16/2018-Ad.IV

Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

6th Floor, HUDCO Vishala Building
Bhikaji Cama Place, New Delhi
Dated : 18th May, 2018.


ORDER NO.03/Ad.IV/2018

Subject: Diversion of the posts of Principal Chief Commissioners of CBIC on their promotion – regarding

Sanction of the Chairperson, CBIC is hereby conveyed for temporary diversion of the posts of Principal Chief Commissioners/Principal DGs of GST and Central Excise as under:

S. No.	Post of Pr. CC/DG to be diverted froms	Posts of Pr. CC/Pr. DG diverted to
1	Bengaluru GST & CX Zone	CC Bhopal, GST & CX
2	Pr. DG Systems	CC(AR) CESTAT, Delhi
3	Pr. CC Kolkata GST & CX Zone	CC Ranchi, GST & CX Zone
4	Pr. DG NACIN, Faridabad	DG, Audit Delhi
5	Pr. DG GI, Delhi	CC Nagpur GST & CX Zone

2. The diversion of the above posts shall be temporary and personal to the incumbents till regular postings are made in the Apex grade of Pr. Chief Commissioners. Thereafter, these posts shall revert back to the original formations.
3. These orders will come into force from 17.05.2018.


(Amarjit Singh)
Director.

Copy to:

1. All Principal Chief Commissioners/Principal Directors General, Chief Commissioners/Directors General, Principal Commissioners/Principal Additional Directors General, Commissioners/Additional Directors General and Commissioners in-charge of Directorates under CBIC
2. PS to Finance Minister
3. PS to MoS (Finance)
4. PPS to Secretary (Revenue)
5. Chairperson, CBIC
6. All Members, CBIC
7. All Joint Secretaries/Principal Commissioners/Commissioners in CBIC Hqrs.

8. Principal Chief Controller of Accounts, CBIC
9. All PAOs, CBIC
10. All Officers/Sections in Admin Wing of CBIC Hqrs.
11. Webmaster, DG, Systems & Data Management – for uploading the same on the CBIC website
12. Guard File/Sanction Folder.


(Amarjit Singh)
Director.